

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated Guwahati the 20th January, 2021

NO. HC.VII-167(Pt.-VIII)/2014/345/A: The Hon'ble Gauhati High Court has been pleased to *nominate* the following Judicial Officers to attend the online training programme on "**Role of Judiciary in Forest and Wildlife**" to be organised by the Central Academy for State Forest Service, Dehradun, on **24th and 25th February, 2021**, from **9:30 A.M.** to **5:00 P.M.:**

Sl. No.	Name of Officer	Designation
1	Sri Kaushik Hazarika	Addl. District & Sessions Judge, Golaghat
2	Sri Siddhartha Shankar Sharma	SDJM (M), Bokakhat

The nominated Officers are requested to provide the following information through e-mail at: **casfos.dd-mef@gov.in** / **rameshifs@gmail.com** and also visit the website **www.casfosddn.nic.in** for updates:

- (a) Name and designation.
- (b) Place of posting with complete address.
- (c) Contact details (viz. Cell number & Email ID)

By order,
Sd/- R.A. Tapadar
REGISTRAR (JUDICIAL)

Memo No. HC.VII-167(Pt.-VIII)/2014/346-357/A, Dated: 20-01-2021

Copy for information & necessary action to:

1. The Principal, Central Academy for State Forest Service, Dehradun.
2. The Registrar (Vig. / Admin.), Gauhati High Court, Guwahati.
3. The Registrar-cum-Principal Secretary to the Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The District & Sessions Judge, Golaghat.

He is requested to inform the nominated Officers accordingly.

5. Sri Kaushik Hazarika, Addl. District & Sessions Judge, Golaghat.
6. Sri Siddhartha Shankar Sharma, SDJM (M), Bokakhat.
7. The P.S. to Hon'ble Mr. Justice Manojit Bhuyan, Gauhati High Court, Guwahati, for his Lordship's kind information.

8. The P.S. to Hon'ble Mr. Justice Kalyan Rai Surana, Gauhati High Court, Guwahati, for his Lordship's kind information.
9. The P.S. to Hon'ble Mr. Justice Mir Alfaz Ali, Gauhati High Court, Guwahati, for his Lordship's kind information.
10. The Project Manager, Gauhati High Court, Guwahati.
He is requested to upload the Notification immediately in the website of the Gauhati High Court.
11. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
12. Office File.

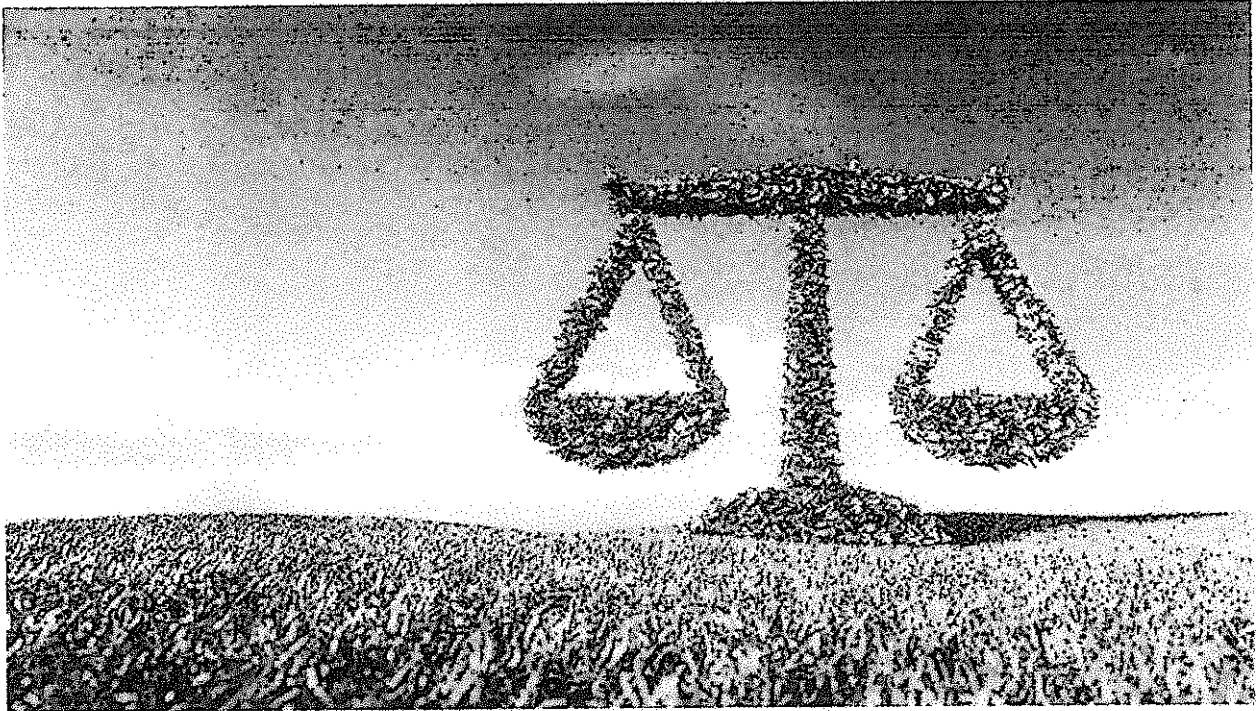
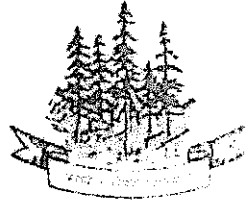
[THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]

R. A. Tapadar
20.01.21
REGISTRAR (JUDICIAL)

Two days specialised training
on

“Role of Judiciary in Forest and Wildlife”
for

Judges/ Magistrates of District and Subordinate Courts
24th and 25th February 2021



Forests are the major part of an ecosystem. They are an abode to various plants and animals. They maintain environmental balance by inhaling carbon dioxide and regulating rainfall. They provide food and space to animals that help to maintain the ecological balance. About 31% of the earth's surface is covered with forests, but as the modern age arises and gains momentum, the rate at which the Forests are declining is increasing day by day. The Importance of conservation of Forests and Wildlife is the need of the hour without which the existence of mankind is a big question. Even though, Forest and Environment department is mandated with conservation of Forests, Wildlife and Environment, the conservation efforts could maximise only with people's participation. The active role of judiciary is required for strict implementation of Forests and Wildlife laws and safeguarding the Environment for guaranteeing inter-generational

equity and sustainable development for prosperity.

For protection of forest and wildlife of the country, special laws like Indian Forest Act, 1927, Wildlife (Protection) Act, 1972 and Forest (Conservation) Act, 1980 have been notified in India. However, the conviction rate for forest offences and wildlife crimes are low inspite of stringent enactments.

Nevertheless, the Supreme Court of India and High Courts of various states have come to the rescue of forest and wildlife by their judicial activism and supported the forest department by proclaiming landmark judgements like famous Godavarman Case, Lafarge case etc. In addition, the National Green Tribunal also plays a pivotal role in furtherance of conservation of natural resources of the country.

Aim

To sensitize the Judges/Magistrates of District and subordinates Courts (District and Session Judge, Assistant/ Additional Session Judge, Chief Judicial Magistrate, Judicial Magistrate First Class and Judicial Magistrate Second Class) regarding

- Importance of conservation of Forests and Wildlife
- Legal aspects related to Forests and Wildlife
- Role of Judiciary in Nature conservation

Facilitators

- In- House Faculty having experience in Legal matters
- Guest Faculty with expertise in Legal matters related to Forests and Wildlife.

Course Style

- Two-days online training
- Practical inputs by discussions with experienced officers/resource persons involved in Conservation
- Supported & supplemented by audio visuals and reading material

Mode of Delivery

The sessions will be held online through the Microsoft Teams portal with audio-visual aids. The participants will need to make themselves available at a place with a computer/laptop and good internet connectivity. Video conferencing facilities including microphones and cameras should be available which can also be availed through smartphones by the participants.

Participants

The course is designed for Judges/Magistrates of District & subordinates Courts (District and Session Judge, Assistant/ Additional Session Judge, Chief Judicial Magistrate, Judicial Magistrate First Class and Judicial Magistrate Second Class) of different States in India

Duration

The course will be of two days duration commencing at 9.30 am on 24th February 2021 and ending at 5pm on 25th February 2021. There will be four sessions of about 90 minutes each on both the days with two fifteen minutes tea breaks.

Topics to be Covered

The program will cover topics related to Legal issues in Forests and Wildlife.

Some of the key topics to be covered will be

- Legal Issues in Natural Resource Governance
- Insights of Indian Forest Act, 1927 and Wildlife (Protection) Act, 1972
- Biological Diversity Act : Implementation Status
- Forests (Conservation) Act, 1980.
- Judicial Activism in Environment Sector
- Supreme court and High Court Judgements related to Forests and Wildlife



Registration

The Participants will need to register themselves on Microsoft teams portal and the link is <https://rb.gy/e95oph>

Certificate

A certificate of participation will be provided to all the participants with appreciable attendance at the end of the course.

Course Material

In addition to the classroom sessions, all the course material, papers, presentations, session audio recordings etc will be shared with the participants through e- mail and other electronic means. The nominated participants i.e. two per state would also be provided with a set of books and publications on the theme.

Schedule

Date/ Time	Session I	1100-1115: Tea Break	Session II	1245-1345: Lunch Break	Session III	1515-1530: Tea Break	Session IV	Session V
	0930-1100		1115-1245		1345-1515		1530-1630	1630-1700
24.02.21 (Wed)	Inaugural Session		Legal Issues in Natural Resource Governance		Insights of Indian Forest Act, 1927		Judicial Activism in Forestry & Wildlife	Question and Answer Session
25.02.21 (Thu)	Forests (Conservation) Act, 1980		Biological Diversity Act, 2002: Implementation Status		Insights of Wildlife (Protection) Act, 1972		Important Supreme Court and High Court Judgements related to Forests and Wildlife	Valedictory and Experience Sharing

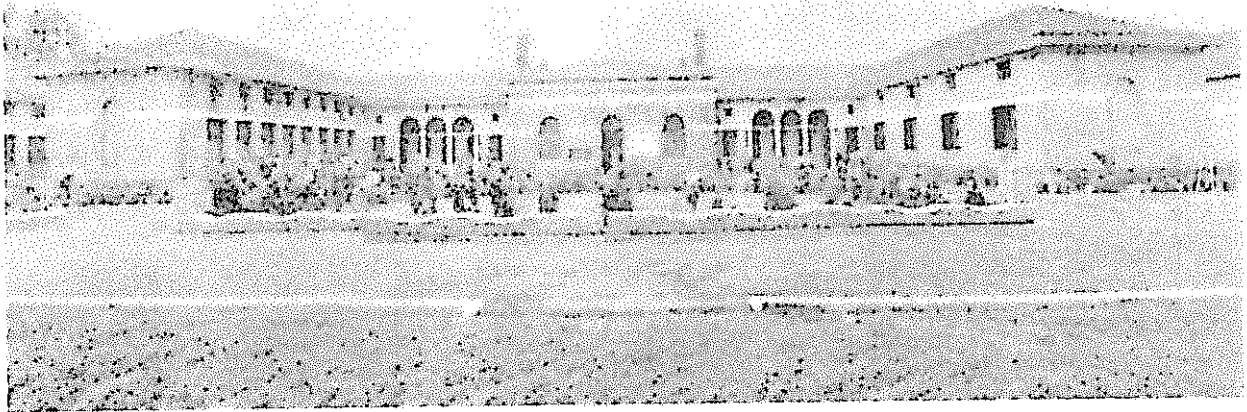
Central Academy for State Forest Service, Dehradun

Established in 1981, Central Academy for State Forest Service (CASFOS), Dehradun is a premier Institute under the aegis of Directorate of Forest Education, Ministry of Environment, Forest & Climate Change, Government of India, with a mandate of imparting training on forestry, wildlife and environment.

Please feel free to stay in touch with us

Dr. C Ramesh, IFS,
9435476064,
Course Director

Shri Rakesh Kumar Meena,
8058241414,
Course Clerk



**Central Academy for State Forest Service,
Ministry of Environment, Forest & Climate Change,
P.O. New Forest, F.R.I., Dehradun, Uttarakhand – 248006**

☎: 0315-2754575, Email: casfos.dd-mef@gov.in

Website: <http://casfosddn.nic.in>

Twitter: <https://twitter.com/CasfosD>

Facebook: <https://www.facebook.com/casfos.dehradun.391>

YouTube: <https://bit.ly/37mIAZS>

Registration Link: <https://rb.gy/e95oph>